

No. E-12017/01/2020-HR (Vol-III)
Food Safety and Standards Authority of India
A Statutory Authority under Ministry of Health & Family Welfare, Govt. of India
(HR Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

15th December, 2020

CIRCULAR – DEP-03/2020

Subject: Filling up of various posts in the Food Safety and Standard Authority of India through transfer on deputation (including short term contract) on foreign service terms - reg.

The Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

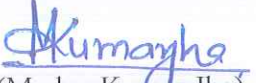
2. FSSAI proposes to fill-up various positions from officers holding regular post in the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organisations on transfer on deputation (including short-term contract) on foreign service terms basis as per the details contained in Annexure-I. Applicants fulfilling the eligibility criteria & having relevant experience, etc may apply online on the link available on the FSSAI website i.e. www.fssai.gov.in. **The last date of online application is 15 January 2021. The Last date for upload of No Objection Certificate / Cadre Controlling Authority's approval is 22 January 2021. Applicant cannot finally submit his application without uploading NOC/CCA approval from the employer.**

3. The hard copy of online application form duly certified by the employer along with 'Certificate by employer/Cadre Controlling Authority' in the prescribed format from the employer and other supporting certificates/ documents (Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and upto-date duly certified photocopies of APARs for the last 5 years) **must reach through proper channel to Assistant Director (HR), FSSAI, FDA Bhawan, Kotla Road New Delhi by 22 January 2021 failing which the online application will not be considered.**

4. The period of deputation would be initially for three years. Further extension beyond three years would be subject to performance evaluation in the organization. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt.(Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be **58 years for Executive Director and 56 years for Joint Director** on the last day of receiving the applications.

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5. The vacancies shown in the advertisement are indicative which may increase or decrease. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage.


(Madan Kumar Jha)

Assistant Director (HR)
assistantdirector-hr@fssai.gov.in
Tel. 011-23214135

To,

1. All Ministries/Departments/Organisations of Govt. of India/State Govt./UTs/ Autonomous Bodies as per Standard list.
2. The Under Secretary (Food), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi- with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.
3. IT Division- for uploading on www.fssai.gov.in

Posts proposed to be filled up in FSSAI on transfer on deputation (including short term contract) on foreign terms basis

Post Code	Post/ Pay Level	No of Posts	Eligibility/experience
01	Executive Director, Pay Level-14 (Rs.144200-218200)	01	<p>Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organisations:-</p> <p>(a) (i) Holding analogous post on regular basis in the parent cadre or departments ; or (ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay level 13 or equivalent in the parent cadre or department ; and</p> <p>(b) Having ten years' experience of administration, finance or/ and vigilance matters.</p>
02	Joint Director, Pay Level 12 (78800-209200)	02 (Admin & Finance)	<p>Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organisations:</p> <p>(a)(i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 11 or equivalent in the parent cadre or department; and possessing</p> <p>(b)(i) Bachelor's Degree from a recognised University or Institution; and (ii) Twelve years experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement.</p> <p>Desirable: MBA degree or equivalent from a recognised university or Institution</p> <p>OR</p> <p>(c) Full time Degree of Law from a recognised University or institution with twelve years experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings or Law firms.</p>

Akumayha
16/12/20

Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2 Also certified that;

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt. _____
- ii) His/Her integrity is certified.
- iii) His/Her CR Dossier in original are enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt, of India or above are enclosed.
- iv) No major/minor penalty has been imposed on him/ her during the last 10 years **Or** A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be).

Countersigned

(Employer/Cadre Controlling Authority with Seal)